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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 24.07.2025, 25.07.2025, 28.07.2025 & 29.07.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A No. 4092 of 2025 in Comp. App. (AT) (Ins) No. 295 of 2024	Sanjeeb Kumar Jha Vs. Yogesh Gupta & Anr.	24.07.2025	08.08.2025
2.	I.A No. 4091 of 2025 in Comp. App. (AT) (Ins) No. 296 of 2024	Rohit Kumar Vs. Yogesh Gupta & Anr.	24.07.2025	08.08.2025
3.	I.A No. 4093 of 2025 in Comp. App. (AT) (Ins) No. 298 of 2024	Arun Kumar Bag Vs. Yogesh Gupta & Anr.	24.07.2025	08.08.2025
4.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	25.07.2025	07.08.2025

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5.	Comp. App. (AT)	Shapoorji Pallonji & Company Pvt. Ltd.	28.07.2025	05.08.2025
	(Ins) No. 18 of	Vs.		
	2023 & I.A. No.	Rattan India Power Ltd.		
	48 of 2023	Tuttuii iidia 1 0 WOI Etti		
	46 01 2023			
	Part Heard			
6.	Comp. App. (AT)	Devarajan Raman	28.07.2025	07.08.2025
	(Ins) No. 687 of	Erstwhile RP of Satra Properties (India)		
	2024	Ltd.		
	2024			
		Vs.		
		Vistra ITCL (India) Ltd & Ors.		
	Part Heard			
		With		
7.	Comp. App. (AT)	Praful Satra	28.07.2025	07.08.2025
	(Ins) No. 1627 of	Vs.		
	2024 & I.A. No.	Vaishali Patrikar & Ors.		
		Vaishan Faulkai & Ols.		
	5941, 5942, 5943,			
	7556 of 2024,			
	3675 of 2025			
	Part Heard	With		
8.	Comp. App. (AT)	Praful Satra	28.07.2025	07.08.2025
	(Ins) No. 1628 of	Vs.	2010712020	07.00.2020
	2024 & I.A. No.	Vaishali Patrikar & Ors.		
	5944, 5945, 5946,			
	7557 of 2024,			
	3676 of 2025			
	Part Heard			
9.	I.A. No. 5191 of	Royal India Corporation Ltd.	29.07.2025	11.08.2025
	2024 in Comp.	Vs.	_> \\ \\ \\ \\ \\ \\ \\ \\ \\ \\ \\ \\ \\	120002020
	App. (AT) (Ins)	Nandkishor Vishnupant Deshpande,		
	No. 137 of 2021	Resolution Professional & Ors.		
10.	Comp. App. (AT)	Worldwide Online Services Pvt.	29.07.2025	11.08.2025
10.	(Ins) No. 510 of	Ltd.		
	, ,	Vs.		
	2021	Nandkishor Vishnupant Deshpande		
		(Resolution Professional for Royal		
		Refinery Pvt. Ltd.)		
	Part Heard			
		With		
		**1011		

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11.	Comp. App. (AT)	Shalibadhra Exports Pvt. Ltd.	29.07.2025	11.08.2025
	(Ins) No. 549 of	Vs.		
	2021	Nandkishor Vishnupant Deshpande		
		Resolution Professional for Royal		
	Part Heard	Refinery Pvt. Ltd. & Ors.		
12.	Comp. App. (AT)	Mohit Arora	29.07.2025	11.08.2025
	(Ins) No. 1284 of	Vs.		
	2022 & I.A. No.	PNB Housing Finance Limited & Anr.		
	4668 of 2024			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar